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***IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 7864/2018 & CM No.30163/2018

KANHAIYA KUMAR Petitioner
Through : Ms. Surabhi Kumari, Adv.

versus

STAFF SELECTION COMMISSION
AND ORS. Respondents
Through : Ms. Barkha Babbar and
Ms. Dipanjali Tyagi, Adv.

CORAM:

**HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MR. JUSTICE C.HARI SHANKAR**

ORDER

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30.07.2018

1. A passover is requested on behalf of ld. counsel for the petitioner. However, Ms. Barkha Babbar, ld. counsel appearing for the respondents expresses her inability and prays for an adjournment.
2. On request, list on 7th August, 2018.

ACTING CHIEF JUSTICE

C.HARI SHANKAR, J

JULY 30, 2018

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